

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. 862 1996

Date of order : 1.4.2002

Present : Hon'ble Mr. S. Biswas, Administrative Member  
Hon'ble Mr. M.L.Chauhan, Judicial Member

ABHIRAM MAHATO & ORS  
VS  
UNION OF INDIA & ORS (S.E.RLY)

For the applicants : None

For the respondents : None

O R D E R

None appears for the applicants even at the second call. It appears from the records that none was present for the applicants on the last three occasions. It is, therefore, clear that the applicants are not interested in pursuing the matter. Accordingly, the case is dismissed for non-prosecution.

  
MEMBER(J)

  
S. Biswas,  
MEMBER(A)